

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 26<sup>th</sup> APRIL, 2024, 10:30 A.M.**

**IA (IBC)/128/GB/2023  
IA (IBC)/3/GB/2024  
In CP (IB)/08/GB/2020**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

<b>IN THE MATTER OF</b>	Punjab National Bank (Erstwhile United Bank of India) Vs M/s Megha Granules Pvt. Ltd.
<b>UNDER SECTION</b>	U/s 7 of IBC, 2016.

For Petitioner (s) : Mr. R. Banerjee, Adv. }  
Mr. Rajarshi Banerjee, Adv. } IA (IBC)/128/GB/2023  
Mr. Sandeep Chamaria, Adv } --- IA (IBC)/3/GB/2024

For Respondent (s) : Mr. A. Prasad, Adv. R-1 }  
Mr. Om. Narain Rai, Adv. R-2 } IA (IBC)/128/GB/2023  
Mr. D. Majumdar, Adv.R-2 }  
Ms. Rituparna Sanyal, Adv R-2 }  
Mr. Bikash Sharma, Adv. R-2 }  
Mr. A. Prasad, Adv. R-3 } IA (IBC)/3/GB/2024

**ORDER**

**IA (IBC)/128/GB/2023**

Both sides counsel present. Matter extensively heard. **Reserve for Order.**

Both sides are permitted to file written notes of arguments not exceeding three pages and additional one page for citations relied upon, within three working days.

**IA (IBC)/3/GB/2024**

Learned Counsel Mr. Sandeep Chamaria appears on behalf of the applicant. Submits that as per the directions of this Tribunal they have served notice on R-1 and R-4 and they are in the process of filing affidavit of service which has been delayed due to non- availability of some

of the officials due to election duty.

R-2 is represented by Learned Counsel Mr. Bikash Sharma and R-3 by Learned counsel Mr. A. Prasad, who have accepted notice on the previous date of hearing but state that the copy of application has not been received by them. In view of their submissions Learned Counsel for the applicant is directed to serve softcopy as well as hardcopy of the application on the respondents within three days' time. The time to file service affidavit in respect of R-1 and R-4 is enlarged by three days from today.

List for further consideration on **22.05.2024**.

Sd/-  
**Satya Ranjan Prasad**  
**Member (Technical)**

Sd/-  
**H.V. Subba Rao**  
**Member (Judicial)**